

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, SALEM

Present : Thiru.S.Kumaraguru, B.L.,
Principal District Judge, Salem.

A.No. 31 /A/2021

Dated : 24.02.2021

Sub : Public Services – T.N.B.S – Recruitment for the posts of Office Assistant – Notification sent to the District Employment Exchange and Department of Ex-Servicemen's Welfare Centre – List of candidates received – Selection Committee formed – Interview conducted – Selected and appointed as **OFFICE ASSISTANT** on temporary basis for 6 months alone – Orders Issued – Reg.

- Ref : 1. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.49496-G/JRC-1/2019 and Roc.No.77636-A/2018/C3 dated 26.06.2019
2. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.49496-G/JRC-1/2019 and Roc.No.77636-A/2018/C3 dated 20.12.2019.
3. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.49496-G/JRC-1/2019 and Roc.No.77636-A/2018/C3 dated 17.07.2020
4. Letters of this court in D.No.10153/A/2020 and 10154/A/2020 dated 10.12.2020
5. Letter of the Employment Exchange, Salem in Lr.No.A3/X2/85 to 89, W/40, 41/2020 dated 16.12.2020 and in A3/2789/2020 dated 12/2020
6. Letter of the District Ex-Servicemen's Welfare Office, Salem in RC.No.3756/2020/A2 dated 22.12.2020.
7. Office Note of this court dated 04.02.2021
8. Call Letters sent to the candidates dated 04.02.2021
9. Letter of this court addressed to the District Employment Office, Salem in D.No.2463/A/2020 dated 16.02.2021
10. Letter of the District Employment Office, Salem in Lr.No.A3/2789/2020 dated 16.02.2021
11. Transfer request submitted by Tr.S.Boopathi, Office Assistant, DM-cum-JM Court, Vazhappadi through his court in D.No.256/2020 dated 16.06.2020
12. Transfer request submitted by Tr.G.Mani, Office Assistant, District Munsif Court, Omalur through his court in D.No.112/2020 dated 06.07.2020.

13. Office Note Order of this court dated 24-02-2021

ORDER:

PART - I The following candidates who have appeared for interview in consequent to the list of candidates received from the District Employment Office, Salem and Ex-Servicemen's Welfare Office, Salem and the following candidates are provisionally selected, appointed and posted to act as **OFFICE ASSISTANT (T.N.B.S)** on temporary basis only for 6 months alone, in the pay scale of **Tamil Nadu Revised scales pay Rules 2017 Rs.15700-50000 (Rs.4800-10000+1300)** with usual allowances admissible to the State Government Servants.

Sl. No.	Call Letter Sl. No.	Reg. No.	Name of the Candidate	Communal Roster	Name of the court to which appointed and posted as Office Assistant
(1)	(2)	(3)	(4)	(5)	(6)
1	3	SLD2000M00009115	M.GUNASEKARAN, S/O. K.MADESU, PANANKADU, ANDIPATTY, ARUNTHATHIYAR STREET, SIVATHAPURAM, SALEM.	SCA(G) NP	District Munsif Court, Omalur in the existing vacancy
2	7	SLD1997F00011766	M.AMBIDEVI, D/O. MOHAN, SAMINAICKENPATTI, PUDU COLONY, ENGINEERING COLLEGE VIA, SALEM - 12, SALEM DT.	SC(W) NP	Labour Cou., Salem in the existing vacancy
3	9	SLD1997F00014757	J.JAYALAKSHMI, D/O.K.JAYAPAL, 13TH WARD, GOVINDASAMY STREET, KANNANKURICHI POST, SALEM - 636 008.	SC(W) NP	III Addl. District Court, Salem in the existing vacancy
4	23	SLD1997M00002123	M.SURIYAPRAKASAM, S/O.K.MOORTHY, 72/B, BALAJI NAGAR, MUTHAMPATTY GATE, VALAPPADI, SALEM-636115.	SC(G) NP (PSTM)	Nominated to Criminal Unit of Salem District.

Sl. No.	Call Letter Sl. No.	Reg. No.	Name of the Candidate	Communal Roster	Name of the court to which appointed and posted as Office Assistant
5	27	SLD1998M00001475	M.VELUMANI, S/O.M.MURUGESAN, 54/2, AMBETHKAR NAGAR, PUDUPET PO, ATTUR TK, SALEM DISTRICT.	SC(G) NP	Principal Sub Court, Salem in the existing vacancy (Further deputed to II ASJ Court, Salem)
6	32	SLD1998F00006370	S.VANIESWARI, D/O. K.SUBRAMANI, SAMINAYAKANPATTI, PUDU COLONY, OMALUR TK, SALEM-DT.	SC(G) NP	Nominated to Criminal Unit of Salem District.
7	39	SLD2005M00000047	S.VARADHARAJ, S/O.SIVALINGAM, D.NO.7/77, POLAPATTI VILLAGE, AALADIPATTI POST, SUKKAMPATTI VIA, SALEM DISTRICT.	ST(G) NP	Principal District Court, Salem vide Tr.M.Sasikumar transferred
8	41	SLD2003F00003654	R.REVATHI, W/O.M.RAJA, 80/2, KUPPADHASAN KADU, POOSARIPPATTI PO, OMALUR TK,SALEM-636305.	MBC/DC (W) NP(PSTM)	Nominated to Criminal Unit of Salem District.
9	46	SLD2006F00012685	P.SANTHI, D/O.PERIYASAMY, 10/P/15671,KURUKKAPATTY, ERUPPALI PO, IDAPPADI, SALEM DT - 637 101.	MBC/DC (W) NP	Labour Court, Salem in the existing vacancy
10	59	SLD2014F00031963	PARVATHI, 6/9, KATTUKOTTAI PUDUR, VADACHENNIMALAI PO, ATTUR TK, SALEM DT - 636 121.	MBC/DC (G) P	DM-cum-JM Court, Vazhappadi in the existing vacancy
11	66	SLD2013M00002374	E.ELAYARAJA,132/105-A, ANNANAGAR,MAJARAKOL LAPATTY,SALEM DT - 636 030.	MBC/DC (G) NP	Special Court for EC and NDPS Act Cases, Salem in the existing vacancy
12	70	SLD2003M00006905	N.RAJASEKAR, S/O.NARAYANAN, 20/96, KANJANAICKAM PATTY PO, OMALUR TK, SALEM DT - 636 305.	MBC/DC (G) NP	Family Court, Salem in the existing vacancy

Sl. No.	Call Letter Sl. No.	Reg. No.	Name of the Candidate	Communal Roster	Name of the court to which appointed and posted as Office Assistant
13	76	SLD2007F00001693	R.DEVAKI, W/O. G.KUMAR, 24/46-NAINI STREET, ATTUR TK, SALEM DT - 636 102.	BC(W) DW	Sub Court, Omalur in the existing vacancy
14	84	SLD2012F00001729	B.THANGAM, W/O. DHARMARAJAN, 5/65A, NADAR STREET, AKKARAPALAYAM, VEERAPANDI PO, SALEM DT - 636 308.	BC(W) NP	District Munsif Court, Omalur vide Tr.G.Mani transferred
15	87	SLD2006F00012489	S.KALAISELVI, D/O. S.A.SIVASANKARAN, 1-14-52J T.B.ROAD, SANKARI TK, SALEM DT - 637 301.	BC(W) NP	Official Receiver Court, Salem in the existing vacancy
16	94	SLD2011M00141634	K.MANIKANDAN, 121/205, THERKUSATHIRA STREET, SENTHARAPATTI, GANGAVALLI TK, SALEM DT - 636 105.	BC (G) P (PSTM)	Labour Court, Salem in the existing vacancy
17	100	SLD2017M00027849	P.VIJAYAN, S/O. K.PERUMAL, 367/2, KUMARAGIRIPETTAI, KUTTIKADU, SANYASI GUNDU PO, SALEM DT- 636 015.	BC (G) P	Principal District Munsif Court, Attur in the existing vacancy
18	103	SLD2018M00026011	R.RANJITH KUMAR, S/O.V.RANGASAMY @ RAJU, 6/204, VAIKKALPATTARAI, SALEM DT - 636 003.	BC (G) P	Nominated to Criminal Unit of Salem District.
19	137	SLD2012F00000421	K.THANGAPAPPAL, W/O. ALAGESAN, 82, BARATHIYAR STREET, ATTUR TK, SALEM DT - 636 114.	GT(W) NP	Labour Court, Salem in the existing vacancy
20	138	SLD2014F00003745	REVATHIPRIYATHARSINI.G., D.NO.6/236, N.NO.143, SOUTH ALAGAPURAM, SALEM DT - 636 004.	GT(W) NP	II Addl. District Court, Salem in the existing vacancy (Further deputed to PDJ Court, Salem)

Sl. No.	Call Letter Sl. No.	Reg. No.	Name of the Candidate	Communal Roster	Name of the court to which appointed and posted as Office Assistant
21	143	SLD2013F00039737	C.SARALA, D/O. CHELLAMUTHU, 9/98A, PERUMAL STREET, ATTUR TK, SALEM DT – 636 102.	GT(W) NP	Nominated to Criminal Unit of Salem District.
22	151	SLD2011F00136989	S.KANAGA RANI, W/O. SUNDARARAJAN, 2/66, OLD COLONY, SAMINAICKENPATTI PO, OMALUR TK, SALEM-11, SALEM – 636011	GT(G) P	Nominated to Criminal Unit of Salem District.
23	153	SLD2015F00001128	VENNILA. R, W/O, SENTHILKUMAR, D.No.1/101,INDHIRA NAGAR, PULUDI KUTTAI PO, VALAPPADY TK, SALEM – 636104.	GT(G) P	POCSO Court, Salem vide Tmt.K.Deepa transferred
24	165	SLD1999M00003810	M.MARIYAPPAN, S/O. MARKANDAN, NO.26, ANDIPATTI COLONY, SURAMANGALAM POST, SALEM – 5.	GT(G) NP (PSTM)	Sub Court, Sankari in the existing vacancy
25	166	SLD1999M00009644	M.VASUDEVAN, S/O. P.MANICKAM, ARASANATHAM, KATTU KOTTAI, ARASANATHAM POST, ATTUR TK, SALEM DT.	GT(G) NP (PSTM)	DM-cum-JM Court, Vazhappadi vide Tr.S.Boopathi transferred
26	171	SLD2013M00041547	T.CHAKRAVARTHI, S/O. V.THANGAVEL, 49/45, 2nd WARD, PANANGADU, KATTUVALAVU, SAMINAICKENPATTI, OMALUR TK, SALEM DT – 636 011,	GT(G) NP	Principal District Court, Salem vide Tr.K.Ramesh transferred
27	175	SLD1999M00014900	K.KARTHIKEYAN, S/O. KRISHNAN, THIPPI REDDIYUR, MOKKANOOR PO, OMALUR TK, SALEM DT – 636 351.	GT(G) NP	Principal District Court, Salem vide Tr.S.Praveenkumar transferred

Sl. No.	Call Letter Sl. No.	Reg. No.	Name of the Candidate	Communal Roster	Name of the Office to which appointed and posted as Office Assistant
28	179	SLD2000M00010195	S.SAKTHIVEL, S/O.S.SINGARAVEL, 34/J, NEW KALLANTHAM ROAD, MULLAIVADI POST, ATTUR TK, SALEM DT	GT(G) NP	Special Sub Court No.I to deal with MCOF Cases, Salem in the existing vacancy
29	190	SLD2001M00001500	A.RAHAMATHULLA, S/O. SMA. ABDUL SALAM, CHRUCH OPP., 5/16A, SALEM CAMP PO, METTUR DAM, SALEM - 636 456.	GT(G) NP	Principal District Court, Salem vide Tmt.P.Kalaioviya transferred
30	195	SLD2013M00005347	V.ANANDHAN, S/O. VEERAPPAN, 1/1, ATHITHRAVADAR STREET, SANTHIUR, ATTAYAMPATTI, SALEM - 636 203.	GT(G) NP	Principal District Court, Salem vide Tr.C.Sivakumar transferred
31	196	Ex.No.6486374- W/NK/	T.AYYENDURAI, 3/230/2, NADAR STREET, KEEL KAMMANDAPATTI VILL,PACHANAMPATTI PO, OMALUR TK, SALEM-DT- 636455	MBC/DC (G) EX- SERVICE MAN	Additional District Court, Mettur vide Tr.S.Vinoth, nominated to Criminal Unit of Salem Dt. (Further deputed to I ASJ Court, Salem)

The above mentioned candidates are informed that they are not entitled to claim any privileges of equity, age relaxation, etc., in regular direct recruitment to the posts in the Tamil Nadu Basic Service Rules (insofar as the posts for Judicial Department) or Tamil Nadu State Judicial Ministerial Service or the Madras High Court Service or the Madras High Court Technical Man Power Service.

The above mentioned candidates are informed that they shall be replaced by the persons appointed by regular direct recruitment to such posts and that they shall not be regarded as probationers in the service and they are not entitled, by reason of such appointment, to any preferential claim to future appointments to the posts in the Tamil Nadu Basic Service Rules (insofar as the posts for Judicial Department) or Tamil Nadu State Judicial Ministerial Service or the Madras High Court Service or the Madras High Court Technical Man Power Service.

The above mentioned candidates are informed that the services of them appointed are liable to be terminated by the Appointing Authorities concerned at any time without notice and without any reason being assigned.

The above mentioned candidates are informed that the persons they shall not indulge in any act prejudicial to the interest of the Judicial Department and they shall, at all points of time, maintain utmost integrity and discipline.

The above mentioned candidates are informed that they shall not be entitled to avail more than six days of Casual Leave in their six months period of temporary / casual employment i.e., one day casual leave for every calendar month, after getting prior permission from the Officer concerned.

The selected and appointed candidates are informed to the effect that no representation regarding joining time will be entertained and the failure to join duty within the specified time and at the specified place will result in his name being removed from the approved list.

The selected and appointed candidates are further informed that his/her appointment is purely temporary only for six months alone, subject to the verification of the original documents with regard to his age, education and community by this Office. His/her selection and appointment will be cancelled at any time without any prior notice, if the documents are found to be incorrect at the time of verification of documents by this Office.

The selected and appointed candidates are informed that they should obey the orders and execute the works as directed by the superiors and Judicial Officers on time to time.

The selected and appointed candidates are informed that if it is found subsequently that the candidates had attempted any dubious method pertaining to the selection and appointment, if the same may be detected later, the candidate shall be ousted from the service without any prior notice.

The selected and appointed candidates are directed to produce Physical Fitness Certificate obtained from a Medical Officer not below the rank of Civil Assistant Surgeon at the time of joining duty.

The selected and appointed candidates are directed to join duty before the Presiding Officer concerned on the forenoon of 01.03.2021. The selected and appointed candidates in Sl.No.5, 20 and 31 are directed to join in the deputed court on the forenoon of 01.03.2021.

PART – II: On considering the transfer applications submitted by the individuals (Sl.No.1 and 2) and on administrative grounds, the following transfer and posting is ordered in the category of Office Assistant, in the civil unit of Salem District, as noted against each.

S. No (1)	Name and Designation of the Staff Members (2)	Deputation cancelled from (3)	Transferred to (4)	Further Deputed to (5)
1.	Tr.S.Boopathy, Office Assistant, DM-cum-JM Court, Vazhapadi.	-	Additional District Munsif Court, Attur in the existing vacancy	-
2.	Tr.G.Mani, Office Assistant, District Munsif Court, Omalur	-	District Munsif Court, Mettur in the existing vacancy	-
3.	Tr.K.Ramesh, Office Assistant, Principal District Court, Salem	III Additional District Munsif Court, Salem	Principal District Munsif Court, Salem in the existing vacancy.	III Additional District Munsif Court, Salem
4.	Tr.S.Praveenkumar, Office Assistant, Principal District Court, Salem	IV Additional District Munsif Court, Salem	IV Additional District Munsif Court, Salem in the existing vacancy	-
5.	Tr.M.Sasikumar, Office Assistant, Principal District Court, Salem	-	District Munsif Court, Sankari in the existing vacancy	-

S. No (1)	Name and Designation of the Staff Members (2)	Deputation cancelled from (3)	Transferred to (4)	Further Deputed to (5)
6.	Tmt.P.Kalaioviya, Office Assistant, Principal District Court, Salem	-	Family Court, Salem in the existing vacancy	-
7.	Tmt.N.Mala, Office Assistant, Special District Court to deal wit MCOP Cases, Salem	-	Family Court, Salem Vide V.Kannan transferred	-
8.	Tr.V. Kannan, Office Assistant, Family Court, Salem.	Mahila Court, Salem	Mahila Court, Salem in the existing vacancy	-
9.	Tmt.P.Banupriya, Office Assistant, Family Court, Salem	IV Additional District Munsif Court, Salem	Special Court for EC and NDPS Act Cases, Salem in the existing vacancy	IV Additional District Munsif Court, Salem
10.	Tmt.K. Deepa, Office Assistant, POCSO Court, Salem	Family Court, Salem	Family Court, Salem vide Tmt.P.Banupriya transferred.	-
11.	Tr.C. Sivakumar, Office Assistant, Principal District Court, Salem	II Additional Subordinate Court, Salem	Special District Court to deal with MCOP Cases, Salem vide Tmt.N.Mala transferred	-
12.	Tr.S. Vinoth, Office Assistant, Additional District Court (FTC), Mettur	I Additional Subordinate Court, Salem	Nominated to Criminal Unit of Salem District.	-

The individuals of Sl.No. 1 and 2 as mentioned in Part-II are not be eligible to claim T.T.A., since transfers are made at their own request.

The Chief Judicial Magistrate, Salem is instructed to issue posting orders in respect of Sl.No.4, 6, 8, 18, 21 and 22 (6 candidates) in PART-I and Sl.No.12 in PART-II, whose are nominated to the Criminal Unit of Salem District with direction to join duty on the forenoon of 01.03.2021.

The deputed staff members in Sl.No.3, 4, 8 to 11 as mentioned in Part-II are instructed to relieve on the forenoon of 01.03.2021 and to report before the original court on the forenoon of 01.03.2021 and further they are directed to be relieved immediately with instruction to join duty in the new place on the forenoon of 01.03.2021. Further the Sl.No.3 and 9 are instructed to be relieved on the forenoon of 01.03.2021 with instruction to report before the deputed court immediately.

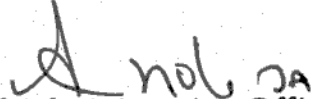
The transferred staff members in Sl.No.1, 2 and 5 as mentioned in Part-II are to be relieved on the F.N. of 01.03.2021 with instructions and to be joined duty in the new place on the A.N.of 01.03.2021. Further the Sl.No.6 and 7 are to be relieved on the F.N. of 01.03.2021 with instructions and to be joined duty in the new place on the F.N.of 01.03.2021.

The Sl.No.12 as mentioned in Part- II is directed to be relieved on the forenoon of 01.03.2021 with instructions to be reported before the original court on the forenoon of 01.03.2021 and further he is ordered to be relieved immediately with instruction to join duty in the new place as per the proceedings of the Chief Judicial Magistrate, Salem.

The selected and appointed candidates are directed to join duty before the Presiding Officer concerned on the forenoon of 01.03.2021. The selected and appointed candidates in Sl.No.5, 20 and 31 are directed to join in the deputed court on the forenoon of 01.03.2021.

Sd/-S.Kumaraguru,
Principal District Judge,
Salem.

//T.C.F.B.O.//


Chief Administrative Officer (i/c),
District Court, Salem.

To:

The Individuals

Copy to

1. The II Additional District Judge, Salem
2. The III Additional District Judge, Salem
3. The Judge, Family Court, Salem
4. The Presiding Officer, Labour Court, Salem
5. The District Judge for EC and NDPS Act Cases, Salem
6. The Special District Judge to deal with MCOP Cases, Salem
7. The Sessions Judge, POCSO Court, Salem
8. The Additional District Judge (FTC), Mettur
9. The Chief Judicial Magistrate, Salem
10. The Principal Subordinate Judge, Salem
11. The I Additional Sub Judge, Salem
12. The II Additional Sub Judge, Salem
13. The Subordinate Judge, Sankari
14. The Subordinate Judge, Omalur
15. The Principal District Munsif, Salem and Attur
16. The IV Additional District Munsif, Salem.
17. The District Munsif, Omalur, Attur, Mettur and Sankari
18. The District Munsif-cum-Judicial Magistrate, Vazhappadi
19. The Official Receiver Court, Salem
20. The T.N.B.S. File.